

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.07.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 27 of 2022	Dushyant Vs. Competition Commission of India & Ors.	Sumit Jain	Shama Nargis

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
3.	Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021, 2244 & 2245 of 2022	Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors.	Shikhil Shiv Suri	Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5
4.	Comp. App. (AT) (Ins) No. 428 of 2022	Santasha Real Estate Pvt. Ltd. Through Its Authorized Representative/One of its Director Vs. Vani Advertising & Anr.	Prince Jain	Gunjan Mittal
5.	Comp. App. (AT) No. 205 of 2020 & I.A. No. 2428 of 2021	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	S.K. Jain-R1-2 Hrishikesh Chitaley V.K. Singh-R1 to R6 Yahya Batatawala-R1 & R2
6.	Comp. App. (AT) No. 124 of 2021	Zee Entertainment Enterprise Ltd. Vs. Invesco Developing Markets Fund & Ors.	Nitesh Jain	Mahfooz Nazk Amitabh Sinha-R4-9 Mumtaz Bhalla-R3 Gaurav Mehta Mahesh Agarwal-R1 & R2
7.	Comp. App. (AT) No. 53 of 2022 & I.A. No. 1415 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	Rahul Malhotra

For Hearing

8.	Comp. App. (AT) (Ins) No. 95 of 2021 (PH)	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta- R2 & R3 Srishti Prabhakar
9.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar- R1 Abhishek Anand Rahul Shukla-R2
10.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3
11.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur
12.	Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021	Shyam Kishan Saraf Vs. Atul Kumar Kansal Resolution Professional of Universal Buildwell Pvt. Ltd.	Rishabh Jain	Swapnil Gupta-R1
13.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh	Aman Baroka Sagardeep Rathi-R2, R3 & R4 Vaibhav Arora-R4
14.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
15.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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By order of Hon'ble Chairperson
-sd/-
Registrar